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Government of India
Ministry of Finance
Department of Revenue & Insurance
New Delhi, the 4th March, 1975

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NOTIFICATION
INCOME TAX

No.852 (F.No.203/77/74-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Social Science Research, the prescribed authority for the purposes of clause (iii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 for a period of three years with effect from 1st April, 1974. The institution shall submit to Indian Council of Social Science Research an annual report setting forth an account of the funds received under this exemptions and the manner in which they were utilized for the research programmes.

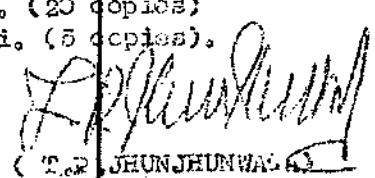
INSTITUTION

VIVEKANANDA COLLEGE, Mylapore, Madras.

Sd/-
(T.P. JHUNJHUNWALA)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

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3. Directorate of C&M Services (Income-tax), 1st Floor, Alwan-o-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Directorate of Inspection (Publication & Public Relations), New Delhi.
5. Shri J.P. Naik, Member-Secretary, Indian Council of Social Science Research, I.I.P.A. Hostel, Indraprastha Estate, New Delhi-110001, with reference to their letter No. T.6-13/74-I dated 24th January, 1975.
6. The Principal, Vivekananda College, Mylapore, Madras-600004.
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